

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA

UNSTARRED QUESTION NO. 1694

ANSWERED ON 01.08.2022

MINOR IRRIGATION SCHEME IN NARSINGHPUR, MADHYA PRADESH

1694 SHRI KAILASH SONI

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the number of schemes approved under the Minor Irrigation Scheme in the Narsinghpur district of Madhya Pradesh;
- (b) by when the said services would be delivered; and
- (c) the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) to (c) Planning, seeking necessary approvals, funding, execution, maintenance and compilation of data in respect of minor irrigation schemes, lies in the domain of the State Government concerned. Role of Government of India is limited to being catalytic, providing technical support and in some cases, partial financial assistance under the ongoing Surface Minor Irrigation (SMI) component of Pradhan Mantri Krishi Sinchai Yojana – Har Khet Ko Pani (PMKSY-HKKP).

However, no scheme from Narsinghpur district of Madhya Pradesh is presently included under SMI component of PMKSY-HKKP.

Further, as per 5th MI Census (reference year 2013-14) conducted by this Ministry, there are total 52,379 minor irrigation schemes in Narsinghpur district of Madhya Pradesh, out of which 51,691 schemes are ground water scheme and 688 schemes are surface water schemes.
